

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. 2160/1998

New Delhi this the 2nd June, 2000

(15)

Hon'ble Sh. S.R. Adige, Vice Chairman (A)
Hon'ble Sh. Kuldip Singh, Member (J)

In the matter of :

Sh. Lekh Ram
S/o Sh. Krishan Lal,
U.D.C. of Garrison Engineer,
(Hospital) Delhi and resident of
172, Vasant Nagar, Vasant Vihar,
New Delhi

...Applicant

(By Advocate Sh. S.C. Saxena)

Versus

1. The Secretary,
Ministry of Defence,
Govt. of India, South Block,
New Delhi
2. The Chief Engineer,
Head Quarter's Western Command,
Chandimandir
3. The Garrison Engineer,
Bhatinda Cantt.
4. The Commander Works Engineer (AF)
Bikaner,
5. Garrison Engineer (Hospital)
Rao Tula Ram Marg,
Delhi Cantt-10

...Respondents

(BY Advocate Sh. Gajender Giri)

ORDER (Oral)

By Hon'ble Sh. S.R. Adige, VC.

Heard both sides.

1. Admittedly applicant's representation dated 5.8.97 (Annexure VI A) has not been disposed of by the respondents as yet.
2. Under the circumstances the O.A. is disposed of

Contd. 2/-

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with a directions to respondents that they shall disposed of applicant's representation (Annexure VI A) with details reasons in accordance with rules and instructions under intimation to applicant within 2 months from the date of receipt of copy of this order. If any grievance still survive it will be open to applicant to agitate the same through proper original proceeding in accordance with law if so advised.

3. The O.A. stands disposed of accordingly. No costs.

Kuldeep
(KULDIP SINGH)
Member (J)

Adige
(S.R. ADIGE)
Vice Chairman (A)

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